164

(d) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARD-HAN POOJARI): (a) and (to) In order 'to reduce the cost of money and to import flexibility to the interest rate policy certain changes were made in the interest "rate structure (applicable to advances and deposits) with effect from 1-4-1987. Thus, lending rates of scheduled commercial hanks were reduced by *one* percentage point as set out below:—

Scheduled Cnmmercial Bank's Lending Rates

(Per cent per annum)

Upto March 31,	Effective April I,
19S7	1987

Band of 16.50 to	16-50 Fixed
17-50 and 17-50	
(Fixed)	
Bands with ceiling Ba	nds with ceiling

of 16-50 of 15-50 16-50 Fixed 15-50 Fixed

Furthe_r the rate of interest admissible prior to 1-4-1987 at 11 per cent f^{or} deposits of 5 years &j over, has been reduced to 10 per cent applicable now for all deposits of two years and above subsequent to 31-3-1987. Selective changes in deposit rates and maturity structure of deposits were also made for their maturities. The changes in the structure of deposit rates is set out below:

Scheduled Commercial Banks' Interest Kales on deposits excluding Fcteign Currency (nonresident) and non-resident (external) rupee deposits

(Percent pe	er annum)	
	Upto March 1987 1, 1	
1 year and above but less than 2		
years	8-5	90
2 years and abeve but less than 3 years	9-0	10-0*
3 Years and above but less than 5 years	10-0	—dc—
5 years and above	11-0	—"dc—"•

♦ Applicable to all deposits above 2 years.

(c) and (d) According to information available from Reserve Bank of India, it was reported in some press that there was a rush for the five yeafrs banks deposits on 31st March, before the close of Banking hours.

Raids conducted at the Time of Religious Function/Wedding by I. T., Deptt.

1371. SHRI SANTOSH BAGRO-DIA: Will the PRIME MINISTER be pleased to state:

(a) the number of raids that have been conducted at the time- of religious functions and wedding during the last 2 years by the Income Tax| Customs Authorities; and

(b) what was the result of those raids and what is the present position about follow-up based on information collected on such raids?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARiDHAN POOJARI): (a) and (b) Information t_0 the extent possible is beiiig collected an<? will be laid on the Tatile of the House.